

cargo and ensure safety to the workers?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) Yes.

(b) The following steps are being taken in this connection:

- (1) A Scheme for training of dock workers has been framed and circulated to the Port Authorities and Dock Labour Boards.
- (2) The production of a full length film on "Safety in Dock Work" is in hand.
- (3) Safety Committees are being set up in the Ports to create safety consciousness amongst employers and workers.
- (4) Technical bulletins and safety posters for educating both the employers and workers in safety practice in dock work are being issued by the Organisation of Chief Adviser of Factories.

#### Explosion of Gas Cylinder in Hyderabad

\*695. { Pandit D. N. Tiwary:  
Shrimati Maftda Ahmed:  
Shri Assar:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that explosion of a gas cylinder occurred at the All India Industrial Exhibition at Hyderabad on the 22nd January, 1958;

(b) if so, the number of persons killed and injured;

(c) whether any enquiry has been held; and

(d) if so, the result thereof?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Yes, Sir.

(b) 8 persons were killed and 13 injured.

(c) & (d). An enquiry was conducted by an officer of the Department of Explosives as also by the Commissioner of Police, Hyderabad. The preliminary report submitted by the Inspector of Explosives shows that the explosion was caused by the bursting of an improvised and unsafe cylinder in which Hydrogen Gas was being generated by a toy vendor for filling toy balloons. Generation of Hydrogen in an improvised and unsafe container is an offence punishable under the Indian Penal Code.

#### Small-Scale Industries

\*696. Shri Shobha Ram: Will the Minister of Commerce and Industry be pleased to state whether Government are seeking to obtain technical know-how and complete plants and equipments from abroad for the small-scale industries?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Yes, Sir. A statement is laid on the Table of the House. [See Appendix IV, annexure No. 26.]

#### Wool Waste

\*697. { Shri Vasudevan Nair:  
Shri Punnoose:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that no import duty is levied on wool waste imported into the country; and

(b) if so, the reasons for allowing this concession to this item?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Yes, Sir.